

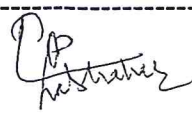
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/122/CAA/2017
NAME OF THE TRANSFEROR : UNIVERSAL PRINT SYSTEM LTD
NAME OF THE TRANSFERRE
LTD : MANIPAL UTILITY PACKAGING SOLUTIONS PVT
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	C PRABHAKAR	PCS - Appearing for Transferor Company. ORDER	

Heard the PCS representing the Transferor Company. Order is reserved.

Sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)